

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 618/2025

SHIVKUMAR NISHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 17-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Shashank Singh, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mr. Rakesh Gosain, Adv.
Mrs. Nikita Jaju, Adv.
Mr. Shashank Pachauri, Adv.

Mr. Divyesh Pratap Singh, AOR
Ms. Shivangi Singh, Adv.
Mr. Amit Sangwan, Adv.
Ms. Sneha Chandna, Adv.
Mr. Varun Singh, Adv.
Mr. Abhinav Yash Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 & 2 have filed counter affidavit.

Scanned soft copies of original records of High Court as well as Trial Court be called for through E-mail in light of Circular F.No.01/Judl./2025, dt 10.01.2025 and soft copy of the same be provided to the Ld. Counsels for both the parties.

List again on 25.08.2025.

SUJATA SINGH
Registrar

HJ